COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 OF 2017

Dated: 30th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bangalore Electricity Supply Company

...Appellant(s)

Karnataka Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay M.Nuli

Mr. Saket Gogia

Counsel for the Respondent(s) : Mr. Anantha Narayana

<u>ORDER</u>

Learned counsel for the respondent No.1 seeks three weeks time to file reply. He may file the same on or before 20.09.2017 after serving copy on the other side.

List the matter on <u>21.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ki